

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-I**

Item 51

**IA No. 38/2023, 1141/23, 2612/23
2232/23, 2233/23, 2234/23, 2590/23, 2473/23**

**In
CP(IB) No. 647/Chd/HP/2019
(Admitted)**

**Under Section 9, & 19(2) & 12(2) & 66 & 67
IBC 2016, R 11 NCLT**

In the matter of:-

Rajat Sole Proprietor, R J Enterprises

...Petitioner/ Operational Creditor

Vs.

Crest Steel (UNA) Private Limited

...Respondent/ Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence,
adjourned to 14.12.2023.

-sd-
Court Officer

November 08, 2023
SM